

Education (CBSE) has charged the test fee as fixed by the University Grants Commission (UGC) in December, 2014 Examination. CBSE decided to increase the fee for June, 2015 UGC-NET exam by 33% to 36% to meet various examination related expenses. The Council of Scientific and Industrial Research (CSIR) has increased the fee for June, 2015 examination by 150% to 250%. CSIR has revised this fee after a gap of 16 years.

Supply of coal to Rajasthan

†* 118. SHRI ASHK ALI TAK: Will the Minister of COAL be pleased to state:

(a) the quantum of coal, in tonnes, allocated to Rajasthan during 2013-14 in comparison to 2012-13; and

(b) the details of the arrangements made by the Central Government to ensure regular supply of coal to the State during 2013-14?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) The quantum of coal despatched from Coal India Limited (CIL) sources to Rajasthan has been 18.079 Million Tonnes (MT) during 2013-14 as against 20.196 Million Tonnes during 2012-13. Out of this, despatches to Power Stations in Rajasthan were 14.57 MT in 2013-14 as against 16.34 MT in 2012-13. Despatches were less in 2013-14 compared to 2012-13 due to regulation of despatches by power plants of Rajasthan during 2013-14 in view of their comfortable coal stock position.

(b) Coal is supplied as per terms of Fuel Supply Agreement (FSA) for various consumers located in various States of the Country, including Rajasthan. Coal supplies from Coal India Limited (CIL) sources during 2013-14 to Thermal Power Plants (TPPs) of Rajasthan has been 90% of FSA commitment.

Moreover, based on a request of M/s Rajasthan Rajya Vidyut Utpadan Nigam Ltd. (RRVUNL), approval of the competent authority was conveyed to RRVUNL for utilization of surplus coal of 10.47 Lakh Tonnes (LT) mined from Parsa East and Kanta Basan coal blocks allocated to them for generation of power in their existing Thermal Power Stations (TPPs) viz. Kota TPS (1240 MW), Suratgarh TPS (1500 MW) and Chhabra TPS (500 MW) for the period July, 2014 to November, 2014.

In addition to above, with a view to monitoring coal supplies to Power Utility Sector, an Inter-Ministerial Sub-Group comprising representatives of Ministry of Power, Ministry of Coal and Ministry of Railways has been constituted. This Sub-

† Original notice of the question was received in Hindi.

Group takes various operational decisions for meeting any contingent situations relating to Power sector including critical coal stock position.

Utilization of funds under BRGF

*119. SHRIMATI RAJANI PATIL: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the time schedule during which the State Governments have to utilize funds under the Backward Regions Grant Fund (BRGF) programme;

(b) whether Government has failed to address the critical gaps in the development of infrastructure facilities in backward areas/districts of the country; and

(c) if so, the details thereof and the reasons therefor along with the steps taken by Government in this regard?

THE MINISTER OF PANCHAYATI RAJ (SHRI CHAUDHARY BIRENDER SINGH): (a) As per the Backward Regions Grant Fund Programme (BRGF) Guidelines, the State Governments are required to submit Utilization Certificate within one year of the release of funds.

(b) Funds under the District Component of the BRGF, provide financial resources for supplementing and converging existing developmental inflows into identified backward districts so as to bridge critical gaps in local infrastructure and other development requirements that are not being adequately met through the existing inflows. To address the felt needs of the local population, the plans are prepared by the Panchayats through active participation of the Gram Sabha members. As per the Progress Reports received in the Ministry of Panchayati Raj, funds under the BRGF have been utilised for development of infrastructure facilities like construction of anganwadi centres, panchayat ghars, roads, culverts, bridges, community halls, water supply, street lights, etc., in the backward districts.

(c) Does not arise, in view of reply to (b) above.

Setting up 33 sewage treatment plants to clean Yamuna river

†*120. SHRI RAM NATH THAKUR: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government has decided to set up 33 sewage treatment plants with

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